

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

CP (IB) No. 85/Chd/Pb/2023

IN THE MATTER OF:

M/s DIN IN International Co. Ltd.

... Petitioner-Operational Creditor

Versus

M/s Freemans Measures Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 09.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.08.2024.

Sd/-

Court Officer